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Title: The Minister of State in the Ministry of the Health and Family Welfare laid a statement regarding Status of implementation of the recommendations contained in the 61<sup>st</sup> to 64<sup>th</sup> Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2012-13). \*h

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY):  
Madam, in pursuance of the Direction 73A of the Directions by the Speaker, Lok Sabha, on behalf of Shri Ghulam Nabi Azad, I beg to lay a statement regarding the status of implementation of the recommendations contained in the following reports of the Standing Committee on Health and Family Welfare on:-

- (1) 61<sup>st</sup> Report on the Action Taken by the Government on the recommendations/observations contained in the 55<sup>th</sup> Report of the Committee on Demands for Grants (2012-13) (Demand No.47), pertaining to the Department of AYUSH, Ministry of Health and Family Welfare;
  - (2) 62<sup>nd</sup> Report on the Action Taken by the Government on the recommendations/observations contained in the 57<sup>th</sup> Report of the Committee on Demands for Grants (2012-13) (Demand No.49), pertaining to the Department of AIDS Control, Ministry of Health and Family Welfare;
  - (3) 63<sup>rd</sup> Report on the Action Taken by the Government on the recommendations/observations contained in the 56<sup>th</sup> Report of the Committee on Demands for Grants (2012-13) (Demand No.48), pertaining to the Department of Health Research, Ministry of Health and Family Welfare; and
  - (4) 64<sup>th</sup> Report on the Action Taken by the Government on the recommendations/observations contained in the 54<sup>th</sup> Report of the Committee on Demands for Grants (2012-13) (Demand No. 46), pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.
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